

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

(16)

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**ORDERS OF THE BENCH**

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**Date of Order: 20.4.2015**

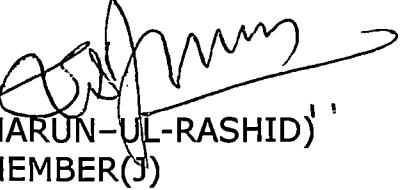
**CP No.291/00038/2014(OA No.673/2013)**

Mr. Ashok Bansal, Counsel for the applicant.

Mr. Mukesh Agarwal, Counsel for the respondents.

Counsels of both the side submit that the directions issued by the Hon'ble Tribunal have been complied with. Counsel for the applicant seeks to withdraw the matter. In view of the position, Contempt petition filed, is dismissed. Notices on the contempt petition issued are discharged.

  
(R. RAMA RAJU)  
MEMBER (A)

  
(JUSTICE HARUN-UL-RASHID)  
MEMBER(J)

Adm/